

Man Mohan Sharma

D.H.J.S

Director (Administration) /
Chairperson (Officiating)



Delhi Judicial Academy

DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
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Email: - dja@nic.in

No. DJA/Trg./Conf./Civil Judges/1565/2022/2243

08th July, 2022

1. Sh. Girish Kathpalia, Principal District & Sessions Judge, HQs, Central, THC
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD
3. Sh. Narottam Kaushal, Principal District & Sessions Judge, South, Saket
4. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD
5. Sh. Dharmesh Sharma, Principal District & Sessions Judge, New Delhi, PHC
6. Sh. Ramesh Kumar- I, Principal District & Sessions Judge, North- East, KKD
7. Sh. Sanjay Garg- I, Principal District & Sessions Judge, South-East, Saket
8. Sh. Vimal Kr. Yadav, Principal District & Sessions Judge, North, Rohini
9. Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
10. Sh. Manoj Jain, Principal District & Sessions Judge, South- West, Dwarka
11. The Officiating Principal District & Sessions Judge, North- West, Rohini

Sub: Core Competence Conference on Knowledge, Skill and Perspective Development for SCJ/ACJ-cum-CCJ-cum-ARC/Civil Judges on 29th July, 2022 and Refresher Course on Delhi Rent Control Act for SCJ/ACJ-cum-CCJ-cum-ARC/Civil Judges on 30th July, 2022

Respected Sir

As per the approved Training Calendar 2022, the Delhi Judicial Academy shall be conducting the following programmes for SCJ/ACJ-cum-CCJ-cum-ARC/Civil Judges (half of the total strength) on 29th & 30th July, 2022 at the Delhi Judicial Academy:

1. Core Competence Conference on Knowledge, Skill and Perspective Development for SCJ/ACJ-cum-CCJ-cum-ARC/Civil Judges on 29th July, 2022.
2. Refresher Course on Delhi Rent Control Act for SCJ/ACJ-cum-CCJ-cum-ARC/Civil Judges on 30th July, 2022

The proposed nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 29th & 30th July, 2022, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards

Yours sincerely


(Man Mohan Sharma)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 52495-511 /JOTP/Gaz./2022

Dated, Delhi the 11 JUL 2022

As directed copy of letter bearing No. DJA/Trg./Conf./Civil Judges/1365/2022/2243 dated 08.07.22 received from the Ld. Director (Administration), Chairperson (Officiating) Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The In-charge Library, Tis Hazari Courts, Delhi.
7. The Senior Civil Judge, Central District, Tis Hazari Courts, Delhi.


(Deepak Dabas)

Additional Sessions Judge (NDPS)
Link Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Proposed Nomination List for
Core Competance Conference on Knowledge, Skill and Perspective Development
&
Refresher Course on Delhi Rent Control Act for
Senior Civil Judges /ACJ-cum-CCJ-cum-ARC/ Civil Judges
(half of the total strength) on 29th July, 2022 & 30th July, 2022 respectively**

Sl. No.	Name of Officer	Present Posting	No.	District	Place of Posting
1	Sh. Deepak Sherawat	SCJ-cum-RC		Shahdara	KKD
2	Sh. Manoj Kumar	SCJ-cum-RC		East	KKD
3	Ms. Mahima Rai Singh	SCJ-cum-RC		West	THC
4	Ms. Kadambari Awasthi	SCJ-cum-RC		South-West	Dwarka
5	Sh. Virender Singh	SCJ-cum-RC		North	Rohini
6	Sh. Balwinder Singh	SCJ-cum-RC		Central	THC
7	Ms. Babita Puniya	SCJ-cum-RC		North-East	KKD
8	Sh. Ajay Nagar	SCJ-cum-RC		North-West	Rohini
9	Ms. Deepti Devesh	SCJ-cum-RC		South-East	Saket
10	Ms. Neha Gupta Singh	SCJ-cum-RC		New Delhi	PHC
11	Ms. Rajat Goyal	SCJ-cum-RC		South	Saket
12	Sh. Mridul Gupta	ACJ-cum-CCJ-cum-ARC		Central	THC
13	Ms. Tanya Bamniyal	ACJ-cum-CCJ-cum-ARC		South	Saket
14	Sh. Mohit Sharma	CCJ-cum-ARC		Central	THC
15	Ms. Upasana Satija	ACJ-cum-CCJ-cum-ARC		West	THC
16	Ms. Niharika Kumar Sharma	ACJ-cum-CCJ-cum-ARC		North	Rohini
17	Ms. Paridhi Gupta	ACJ-cum-CCJ-cum-ARC		South-West	Dwarka
18	Ms. Neha Priya	ACJ-cum-CCJ-cum-ARC		Shahdara	KKD
19	Ms. Divya Malhotra	ARC	1	Central	THC
20	Ms. Richa Sharma	ACJ-cum-CCJ-cum-ARC		North-West	Rohini
21	Ms. Swati Gupta-I	ACJ-cum-CCJ-cum-ARC		New Delhi	PHC
22	Ms. Dhanashree Deka	ARC	2	Central	THC
23	Ms. Pragati	ACJ-cum-CCJ-cum-ARC		North-East	KKD
24	Sh. Deepak Vats	ACJ-cum-CCJ-cum-ARC		South-East	Saket
25	Sh. Fahad Uddin	CCJ-cum-ARC		West	THC
26	Sh. Mayank Mittal	ACJ-cum-CCJ-cum-ARC		East	KKD
27	Sh. Gopal Krishan	Civil Judge	1	New Delhi	PHC
28	Sh. Divyam Lila	Civil Judge	1	South-West	Dwarka
29	Sh. Abhinav Singh	Civil Judge		North-West	Rohini
30	Ms. Shruti Sharma-I	Civil Judge		Shahdara	KKD
31	Ms. Kirandeep Kaur	Civil Judge	5	Central	THC
32	Sh. Ankit Karan Singh	Civil Judge	1	West	THC
33	Ms. Neha Sharma	Civil Judge	1	South	Saket
34	Ms. Deeksha Rao	Civil Judge	4	Central	THC
35	Ms. Chitranshi Arora	Civil Judge	2	South-East	Saket
36	Ms. Helly Fur Kaur	Civil Judge	8	Central	THC
37	Ms. Sonam Singh-II	Civil Judge	7	Central	THC